little scope after the Finance Minister announced his concessions. I would now say only one or two things. So far as the increase of five per cent across the board of basic excise duty is concerned, perhaps it would have been better if the hon. Finance Minister had given relief in respect of items of consumer goods which are used by low income group of consumers, like matchboxes, inferior kinds of tea, bidi, kerosene, etc.

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Last but not the least, I would recommend for the hon. Finance Minister's serious consideration my hon. friend Shri Gattani's amendment which is to the effect that you exempt salt altogether from excise duty. It should be exempted permanently instead of brining it every year whereunder salt is exempted from the levy of excise duty for that year only. Because of emotional grounds there is objection to any imposition of excise duty on salt and we should do away with it altogether. We should not indulge in this annual ritual. So, this point requires the serious consideration of the hon. Finance Minister and I hope that he will take the necessary step.

With these words I support the Finance Bill.

श्री मृत्युंजय प्रसाद (सीवान ) : संभापति महीदयं ग्राज ती जान पड़ता है कि मुझे नहीं मिलेगा तो क्या मैं कल यह मानूं कि कल के लिए मुझे समय दिया जायगा ?

सभ्रापित सहोदयः ग्रापः शुरू कर दीजिए । एक सेंटेंस कहिए फिर बैठ जाइये ।

श्री मृत्युंजय प्रसाद : मैं वित्त मंती की का ध्यान पिंडलक सेक्टर के एक खास निगम की श्रोंनेर दिलाना चाहता हूं जो सोलंह श्राने उन्हीं का हैं श्रीर उन्हीं के हाथों से पैदा भी हुम्रा था—-लाइफ इंग्योरेंस कार-पोरेशन।

MR. CHAIRMAN. You may continue tomorrow.

15.31 hrs.

COMMITTEE ON PRIVATE MEMBERS BILLS AND RESOLUTIONS

EIGHTEENTH REPORT

सभापति महोदय : भ्रव प्राइवेट मेम्बर्स बिजनेस का समय शुरू होना है। श्री कृष्ण चन्द्र हाल्दर।

SHRI KRISHNA CHANDRA HAL-DER (Durgapur): I beg to move the following:

"That this House do agree with tne Eighteenth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 26th April, 1978."

MR. CHAIRMAN: The question is:

"That this House do agree with the Eighteenth Report of the committee on Private Members' Bills and Resolutions presented to the House on the 26th April, 1973"

The motion was adopted.

15.33 hrs.

RESOLUTION RE. SETTING UP OF NETAJI NATIONAL ACADEMY—Contd.

MR. CHAIRMAN: The House will now take up further discussion of the following Resolution moved by Shri Samar Guha on the 14th April, 1978:—

"This House recommends to the Government that, in patriotic recognition of the fundamental contribution made by Netaji Subhas Chandra Bose in thought and action, towards achieving independence of undivided India and evolution of ideaological concept of our national reconstruction, an Institute of all India importance named as 'Netaji National

## [Mr. Chairman]

Academy', be set up by the Government within a year for making specialised and advance studies on subjects, in wnich Netaji evinced keen interest, like,-(i) advance Military Science, (ii) modern socioeconomic and political ideaologies relevant to the objectives of Indian national reconstruction, (iii) concept of Indian national planning, (iv) perspective and problems of Indian national integration, (v) history of revolutionary movements for Indian independence and (vi) mission of Indian culture and civilisation towards achieving amity and understanding among the people of the world "

alongwith the amendments moved by Sarvashri B. P. Mandal and Hukmdeo Narain Yaday.

Now Shri Chitta Basu—absent, Shri Ramji Singh—absent. Dr. Subramaniam Swamy—absent. Shri Dave absent.

Shri Amar Roy Pradhan.

SHRI AMAR ROY PRADHAN: (Cooch-Beher): Madam Chairman, I convey my hearty support to the Resolution moved by Prof. Samar Guha regarding the formation of a Netaji National Academy.

Madam Chairman, it is said that Netaji died of a plan crash in Taihoku on 18th August, 1945. It is a got-up story. It is a camouflage. But why the Government of India, headed by Shri Jawaharlal Nehru and his daughter, Smt. Indira Gandhi, were so much interested to prove that Netaji died and died of plane crash? But, I say it is not a crash but the clash of Ideas and personality cult and a matter of inferiority complex for which Nehru suffered a lot. And for these, Netaji had to die thrice already-once by Plane crash, once by Shahnawaz Commission and lastly by Khosla Commission.

And for these, Netaji's name was not mentioned in the time capsule— the socalled history of India's Independence. It is for these the great historian, Dr. Ramesh Majumdar, who had given much stress on Netaji and I.N.A's role for India's Independence Struggle, was forced to take leave from writting the Independence struggle history and in Dr. Majumdar's place, Dr. Tarachand, a hencuman of Nehru, accepted the offer of writing independence movement history at the sweetwill of Jawaharlal Nehru as it also had happened in the case of Dr. Gopal who wrote the history for Time Capsule according to the sweetwill of Indira Gandhi.

Now, when Nehru dynasty on India's throne came to an end, hereditary reign has gone, then, it is time that we should pay our respect to Netaji. We must know what was Netaji? Let our future generation know what was there in the ideas of Netaji? A man lives by his ideas and actions. Netaji will live long by his deeds and ideals. There is none to kill him. It is Netaji alone who can say this—I quote:

"Comrades, I assure you that I shall be with you in darkness as in sunshine, in sorrow as in joy, in suffering as in victory. For the present, I can offer you nothing except hunger, thirst, suffering; forced marches and death. It does not matter who among us will live to see India Free. It is enough that India shall be free and that we shall give our all to make her free".

This inspiring leadership is in contrast to our present day leadership with some false assurance particularly, before each battle of ballot box.

It is Netaji who said on 4th July 1944:

"We have but one desire to-day the desire to die so that India may live....It is blood alone that can pay the price of freedom. Give me blood, I promise you freedom". Madam, Chairman, what is his idea about freedom?

"Our freedom implies not only emancipation from political bondage but also equal distribution of wealth, abolition of caste barriers and inequalities and distinction of communalism and religious intolerance".

What is Netaji's idea about Nationalism?

"Our nationalism is neitner narrow nor selfish nor agressive. It is inspired by the highest ideals of human race namely, 'Satyam, Sivam; Sundaram'"

What is his farsightedness about future independent India?

"Capitalism inside India will be the greatest danger after the British are gone. Unless it is closed down along with British we will be called traitors by our future generation because Capitalism will occupy the place of Imperialism".

Madam, Chairman, Netaji was the founder of Planning in India. It was then when he was the Congress President, that he first took the initiative to form a Planning Committee for future India. With 70 per cent of total population living below poverty level, we should remember Netaji, who said:

"The inequalities of wealth which stand in the way of social advancement should be eradicated first".

We cannot even solve our language problem in the last 30 or 35 years. Then we should know what Netaji said.

"In addition to Regional Languages in the provinces Hindusthani written in Roman script shall be introduced as our official National Language".

He is very much clear that Hindusthani should be our National Language—not any foreign language, whatever it may be, English or French. He had taken up this idea from Kamal Ataturk. In Turkey Urdu is the National Language with Roman Script. It is the proper time to have a Netaji National Academy to study all these. The research works are going on on Netaji in different parts of the world, in Japan, East Germany, West Germany U.S.A. England, Switzerland, Burma etc.

But, in India, though in the last thirtyone years we did nothing on Netaji, now the chance has come due to change of political situation. So, we should do some work on Netaji. It is a hard job but it is a pleasant one for the patriots.

चौधरीं बनवीर सिंह (होशियारपुर):
सभापति महोदय, नेताजी सुभाव चन्द्र
बोस का नाम घाते ही मुझे एक शेर भी याद
श्राती है जो उस ग्रजीम शक्सियत के बारे
में एक शायर ने लिखाया ——

वह ग्रकेला ही चला था जानिबे-मंजिल मगर

लोग साथ भाते गये भीर कारवां बनता गया।

यह वह भान्दार हस्ती थी जिस ने यह नहीं देखा कि कौन क्या कहता है उस वक्त के बड़े-बड़े लीडर्स क्या कहते हैं उस ने एक बहत बडा रिस्क लिया --हिन्दुस्तान से बाहर जा कर हिन्दुस्तान को प्राजाद करवाने की तहरीक चलाई। उस वक्त कोई भी भादमी इस तरह की चीज को सोच भी नहीं सकता या लेकिन वह बाहर गरे भीर बाहर जा कर जिस ढंग से उन्होंने भाजादी की कीज को भागनाइज किया वह मिसाल घाजादी घाने के 30 साल बाद भी एक शान्दार मिसाल बनी हुई है। बहुत बीडे घर्से में वे-सरो-सामानी की हालत में उन्होंने भाषाद हिन्द फीज की भार्ग-नाइज किया। न सिफ फीज की मार्गे-नाइज किया बल्कि सिख-मसलमान-ब्रिन्ड के मसले को भी हल कर दिया जवान के

## [बीबरी बल गैर सिंह]

मसले की हंल कर दिया । उन्होंने नेशनल एंग्यम को जी हमारा राष्ट्र-माने है उसकी बंगला से हिन्दुस्तानी में ट्रांस्लैंट कर दिया उस बनत किसी भी बादमी ने उस के बिलाफ़ भावीच नहीं उठाई थी कि यह बेंगला में है हिन्दुस्तानी में क्यों बनाते हो।

भाज इस सबन में 30 साल के बाद जंब हिन्दीं भीर अंग्रेजी की बात आती है तो हमें वर्म लगती हैं। धंगर कुछ लौग अपनी रीजनल भाषा में कोई बात कहना चाहें तो हैंमें वह बीत समझ में माती हैं लेकिन जब वे लोग ममेर्जी के लिए लंडतें है ती बहुत अफसोस होता है। 30 सालों के बाद भी हमारे दिमागों की मुलामी नहीं नई लेकिन उस प्रचीम मखिसयत से उस की बंगला से हिन्दुस्तानी में ट्रांस्लेट कर दिया। प्राजाद हिन्द फौज ने उसे भपनाया ---

> सूरज बन कर जग में चमके भारत भाग्य सुभागा सुबह सबेरे पंख-पखेर तेरे तेरे ही गुन गावे मद-भरी हवायें भायें ...

इस तरह का बहुत लम्बा गान है भीर किसी ने उस पर ऐतराज नहीं किया। वहां पर कभी भी झटका भ्रौर हलाल का झनड़ा पैदानहीं हुआ। सब एक जनह बैठ कर रोटी खाते थे। इस तरह से उन्होंने हिन्दुस्तान के नाम को दुनियां में ऊंचा किया। जब उन के बारे में यह खबर माई कि हवाई हादसे में उन की मौत हो गई है भीर उन का श्राद्ध किया जाय तो महात्मा गांधी जी ने उस को रोक दिया भीर कहा कि उन काश्राद्ध न किया जाय। क्योंकि महात्या जी की कन्विकशन थी कि नेता जी सुभाष चन्द्र बोस जिन्दा हैं ग्रीर इकाई हादसे में नहीं मरे हैं। महात्मा

जी का यह कहेगा था कि नेता जी सुमाव चन्द्र बोस हवाई हादसे के शिकार नहीं हुए हैं। समिर गृह साह्य ने भी भेवनी किताब में इस तथ्य की पेक किया है। मंदेशों की सीव माईव डीव ने भी इस बारे मैं एंन्थ्यायरी की थी। धेगेर इसे तरह से उन की हादसे में मौत हो गई। होती ती एम्बवायरी की क्या जरूरत थी इस तरह को भौर भी बहुत सी बातें हैं जिससे साबित होता है कि वे हादसे के शिकार नहीं हुए। लेकिन अफसोस यह है कि हिन्दुस्तान में वह उस हावसे के शिकार हो चुके हैं। 30 सालों में हम ने कोई भी ऐसी वात नहीं की जिस से उन की याद को कायम रखा जाता । सैण्ट्रल हाल में जो उन का फोटो लगाया गया है वह भी ग्रंभी हाल में लगा है। 30 सालों के बाद जब जनता सरकार यहां बाई तो उस ने महसूस किया क्रीर समर गृह साहद ने उस कै लिए कोशिश की तब जाकर उन की फोटो सेण्ट्रल हाल में लगसकी।

में समर गुह साहब को मुबारकबाद देता इं - उन्होंने जो रेजोल्यू बन पेक्ष किया है कि उन के नाम पर कोई प्रकाडमी चलाई जाय जिसमें फीजी ट्रेनिंग दी जाय मुल्क की इक्तसादी हालत पर वहां ट्रेनिंगं दी जाय ताकि यह बांत साफ़ हो सके कि हम क़ो मुल्क को किस ढंग से चलाना है--इस के बारे में हमारी भानेवाली नस्लें वहां पर पढ कर पूरी तरह से नेताजी के विचारों के मृताविक ट्रेण्ड हो कर बाहर ग्रायें--इस तस्ह की तालीम उस इंस्टीचूशन में दी जा सके। तो मैं माननीय समर गृह की फिर दीवारी धन्यवाद देता हूं : उन्होंं एक बहुत महम बात जिसको हम 30 साल से भूल चुके थे उसको यहाँ उठाया ताकि नैंतें जी के बारे में हम बंहां बात करें।

किया।

PABITRA MOHAN PRA-SHRT DHAN (Deogarh): Madam Chairman, whatever be the consideration about Netail, it is a proven fact that in certain respects, he is an unparallelled leader of India, nay of the entire world. In my opinion, had Netaji not left the Congress and had he not in disguise left India and gone abroad and founded the I.N.A., I apprehend India's independence would not have been so easily achieved and even if it was it would not have been in the form which we are now enjoying, but it would have been in some other form. It is in the fitness of time and things, with his activities and contributions to India's independence, that the 60 crores of people of India should have some sort of an institution in memory of bis sacrifices and contributions to this Nation. Madam, Chairman, I acted as a messenger carrying information from India to Burma to Netaji's camp. I knew what the minds of Indians were at that time. Then I was a Congress-From the very beginning, Netaji wanted to know from India side a certain thing. The information was received from him that he wanted to know whether the Congress rank and file and the masses would received him and support him if he attacked India with his I.N.A. against the alles, that is, the British Government, Russians and the Americans. He also wanted to know whether the Congress rank and file, not the leaders who were against him at that time, would receive him or not. These are two points which I was carrying together with many other information. I had to leave India and carry the information to him. It was he who organised the people in such a way that the British Government and its alles were terrified and expedited giving independence to India, in this form, in a complete form. So, as has already been suggested. I hope that the Government of

India, the Minister in charge will, be it at any cost have some institution in his memory as has been suggested by Shri Samar Guha.

भी कुमल प्रेय सररायन प्राप्तय (नशुकरी): समापति जी, श्री सबार पद्धा की के प्रस्तका में मैंने एक संशोधन किया है। इस सम्बन्ध में मेरा यह निवेदन है कि नेताजी के बारे में जितने लोगों में यहां कहा है, वह बहुत थोड़ा है। कहीं भी कोई भी बोलने बाले या लिखने वाले महीनों बरसों तक इसमें अनुसंधान करते रहेंगे तब भी वह पूरा नहीं कर पायेंगे, लेकिन में इतना जरूर कहुंगा कि साजादी की जो लड़ाइयां सड़ी गई हैं उसमें हिम्दुस्तान के इतिहास में चाहे वह पानीपत, पलासी या वक्सर की लडाई लडी गई हों लेकिन माजादी की लड़ाई हिन्द्स्तान में दो ही लड़ी गई हैं भीर भाजादी की लडाई के योदा के रूप में दो ही प्रतीक हैं।

हिन्दुस्तान की धाजादी की एक लड़ाई हल्दीभाटी की लड़ाई मी। बाकी लड़ाई हिन्दुस्तान में लड़ी ही नहीं गई। कहीं 5 हजार लोग लड़ने बाले में, ब्रह्मों 2, 4 या 5 सी मारे गये तो बाकी लोग घर भाग कर चले गये और हिन्दुस्तान गुलाम होता रहा। घाजादी की एक लड़ाई हल्दी घाटी की लड़ाई थी जो कि धात्म-समर्पित भाव से लड़ी गई थी जिसमें उनको चुनना था कि घाजाद रहेंगे या म जायेंगे।

उसी प्रकार से नेताजी सुवाय चन्द्र बोस भी हल्वी याटी की बाखादी की लड़ाई की पम्परा की एक कड़ी हैं, प्रतीक हैं जिन्होंने अपने को सम्पूर्ण रूप से सम्पर्यत किया, इसके लिए उन्होंने अपने को होम किया। इस बाब से वह नहीं कड़े कि सहेंगे कि सी नड़ाई में हार होती या जीत होती बस्कि अरेंगे, जिवेंगे, सड़ाई र्द्धि हुक्तम देव मारायण मादव] सर्वेते । जान बनाधी की तरह की लड़ाई के प्रतीक वह नहीं य। उनकी सढ़ाई थी कि बाबादी पाने के लिए सम्पूर्ण रूप से अवर अपने को समर्पित कर देना पड़े, होम करना पड़े तो यह भी करेंगे।

भारत विभाजन के भपराधी नामक किताब में डा॰ राम मनीहर लोहिया ने लिखा है कि मुझे घफसोस है कि नेताजी जब सक जिल्हा वे, मैं उनको समझ नहीं पाया। उन्होंने सिखा है कि गांधी जी भीर नेताजी के बीच में जो विवाद चलता रहा, दोनों को सुलझाने के लिए मैंने भी प्रयास नहीं किया । लेकिन उन्होंने लिखा है कि उनके मरने के बाद ग्राज मुझे यह कहना पड़ता है कि नेताजी सुभाषचन्द्र बोस हिन्दुस्तान की भाषावी की लड़ाई में हल्दी षाटी की लडाई के प्रतीक थे।

उन्होंने 3 महापुरुषों के बारे में लिखा है कि गांधी जी कल्पना हैं, नेहरू जी कामना हैं भीर नेताजी सुभ। धचन्द्र बोस कर्म के प्रतीक है। यह डाक्टर लोहिया ने स्पष्ट लिखा है। इसीलिए मैंने यह संशोधन दिया है कि नेताजी की जो राष्ट्रभाषा, राष्ट्रीयता, राष्ट्रीय सभ्यता ग्रीर संस्कृति भीर स्वतन्त्रता जन्म सिद्ध ग्रधिकार है के प्रति भावना थी उसका समादार किया

इसलिए मैं चाहंगा कि नेता जी के प्रति भ्रादर करने के लिए सरकार की भ्रोर से जो कुछ भी किया जाये वह थोडा है। लेकिन झन्त में मैं एक बात यह कहना चाहंगा कि देश में नेता जी के विषय में यह एक बिबाद उठा हमा है कि वह जीवित हैं या मर गये, लेकिन मैं इसको समझ नहीं पाता। मेरा कहना है कि सूरज को कोई ढिकिया के, किसी बस्तु से ढक कर नीचे नहीं रख सकता हैं, धगर नेताजी जीवित है, ती इतने विनों से वह सूरज कहा छिपे हए हैं। हिम्बुस्तान के लिए वह सबसे बढ़ा सौभाग्य का दिन होगा जिस दिन नेता जी हिन्दुस्तान के इस क्रितिज पर फिर से उदय हो कर धायेंगे, वह प्रकट होंगे और हिन्दस्तान को रोशनी दे सकेंपे। उनकी बृद्धि, विवेक, कर्मठता और विद्वत्ता से हिन्दुस्तान लाभान्वित हो सकेगा, यह विवाद का विषय नहीं है। प्रगर नेता जी कहीं बैठे हैं, तो लोगों को जरूर उसकी जानकारी मिलनी चाहिए भीर उनको लाने का पूरा प्रयास करना चाहिए। धगर उनका देहान्त हो गया है, वह इस संसार में भव नहीं हैं, तब भी हिन्दूस्तान के नागरिक जो भारत में झाज सुख भोग रहे हैं, उनका यह पुनीत कर्सव्य है कि वह धपने भाप को नेताजी के प्रति उसी प्रकार से समर्पित करें जिस प्रकार से नेताजी सुभाषचन्द्र बोस ने हिन्दुस्तान की साजादी के लिए अपने आपको समर्पित किया था।

MR. CHAIRMAN: How much time does the Minister need?

SHRI SAMAR GUHA: Can I make a submission?

MR. CHAIRMAN: How much time do you need for your reply?

SHRI SAMAR GUHA: I will take at least half an hour,

MR. CHAIRMAN: Then afraid, I cannot call anybody else. I call the Minister. There are only thirty two minutes left out of the time allotted. The Minister

SHRI SAMAR GUHA: Madam, this is the right of the House and if the House wants to extend the time, it can be done. It has been done in the past in the case of other resolutions. I propose that the time of the House...

MR. CHAIRMAN: I suggest you take less time, Then I will call other

Members. You take 20 minutes instend of thirty minutes. Shri Dalip Chakravarty.

SHRI SAMAR GUHA: Why are you denying this right of the House? I propose that the time of the House be extended by an hour.

MR. CHAIRMAN: There are other things which are to be taken up.

SHRI SAMAR GUTA: It is the right of the House, Madam.

MR CHAIRMAN: Will you please take your set? Let us proceed with the business. We will take the matter of extending the time later on, if necessary.

CHAKRAVARTY DALIP PROF. (Calcutta South): I offer my sincere thanks to Prof. Samar Guha for bringing this resolution for the consideration of this House. As a matter of fact it is a duty which this House or the nation should have done long before. One does not feel surprised as to why it was not done and for that one has only to look at the Opposition benches, which are empty. I need not dilate on that point

I would make only one suggestion at the beginning. Prof. Guha has suggested that the Netaji National Academy should study six points and to that I would like to add one more International relations in the modern world. That is my humble amendment. It is not only myself, but everybody, both inside and also outside the House, would feel and express that very little has really been done for transmitting the message of Netaji to the coming generations. We owe it to Netaji, as every nation having a sense of self-respect and dignity and desiring to maintain and preserve the same would like to do it. Only last year, I had the privilege of going to the Soviet Union. Wherever I had been I found how they were preserving the memories of their leaders, particularly, Lenon and that was the greatest integrating force in the Soviet Union. India is a vast country and we describe it as a sub-continent.

## 16 hrs.

As a matter of fact, since independence. We have an experience that all attempts have been made to underplay the role of Netaji in our freedom struggle. That has to be undone and for that we only look to the Janata Party and we have every hope that that the Janata Government will come forward to undo the wrong done, to the 'raditions and to the history of the national movement. One has only to go through the monumental works of the greatest living Historian, Dr. R. C. Majumdar. You are aware that a committee was formed to write the history of freedom movement and how that committee was scuttled and dissolved by the First Government of free India. Netaji set the real example of national integration. While farming the Indian National Army by giving three slogans viz., इतिफ्:क ऐतमाद कुर्बानी and by various other examples, he really created an example as to how to create integration among the different communities. We need only to emulate his examples, and there would have been no problem of national integration in India.

I commend the latest admission of one political party in India which so long did not understand the role of Netaji. I mean the Communist Party of India (Marxist). Only this year they came out with an admission of the predominant role, of the magnificent role that Netaji played in India's freedom struggle. With these words, commend to the Government to agree to the proposal brought forward by Prof. Samar Guha.

MR CHAIRMAN: Now Prof. Shibban Lai Saksena . . . (Interruptions) Hon. Members may discuss things with one another outside the House, not

PROF. SHIBBAN LAL SAKSENA (Maharashtra): Madam Chairman, When the picture of Netaji Subhas mind is filled with awe and admiration. Mahatma Ji and Netaji Subhas Chandra Bose are the two persons who may be regarded as the real creators of India's freedom. One roused the Indian consciousness and the other made the Army also conscious of freedom and of the rights of Indians' themselves to govern India. So, the British had to go.

It pains me very much to see that poor Prof. Samar Guha had to nake efforts to bring in this resolution, for paying respect to the great Netaji. I am ashamed. It is the duty of the Government itself to come forward with a proposal for a real memorial for Netaji in this country.

Jawaharlal Nehru was opposed to Netaji and so, the Indira Government was opposed to it. None of the earlier governments had thought of having a grand memorial for Netaji. What Prof. Samar Guha has suggested is a very small thing. I think that a much bigger memorial should be set up for Netaji, in which all Indians could participate. I congratulate Prof. Guha for his dogged determination. And I think Government will consider it their duty to have a real memorial for Netaji in this country, since the whole country is proud of him.

श्री केशवराव घोंडगे (नांदेड़) : सभापित महोदया; मैं किसान मजदूर पार्टी की तरफ से, हमारे सम्मानीय मित्र श्रीर नेता समर गृहा जी जो रैजिंग्ल्यूशन लाए हैं उस की ताईद करता हूं। बड़ी खुशी की बात है कि हिन्दुस्तान के अन्दर हमारी जनता के सही मानों में हृदय सभ्राट नेताजी का स्मारक बनाने का सुझाव श्राया है जिन्होंने कुंबानी श्रीर त्याग की महिमा बताई, हिन्दुस्तानी के अन्दर जिन्होंने नाजादी के लिए हर किस्म की

कुर्वानी की, हिन्दुस्तान का नाम पूरी दुनिया में फलाया ग्रीर त्याग किसे कहते हैं, बलिदान किसे कहते हैं उसे प्रत्यक्ष रूप में दिखलाया। ऐसे महान नेता जी कां स्मारक बनाने कां जो सुझाव ग्राया है मैं उसकी ताईद करता हूं। इस के अन्दर कोई अपोजीशन की जरूरत नहीं है। ग्राज हमारे मुल्क के लिए, हमारे वतन के लिए,ह मारी ग्राजादी के लिए ऐसे महान नेता के स्मारक की बात की जा रही है जिन्होंने हथेली पर ग्रपना सिर रख कर आगे कदम बढ़ायां और कहीं कि तुम मुझे खून दो, मैं तुम्हें आजादी द्ंगा, इस तरीके से इस महान नेता ने दुनिया के सामने ब्राजादी किस तरह से हम ले सकते हैं भीर अपने गुलाम मुल्क को किस तरह से ग्राजाद कर सकते हैं इस का सबक सिखाय। है। ऐसे महान नेता का स्मारक हिन्दु-स्तान के अन्दर होना बहुत जरूरी है। उनके साथ बाहर के मुल्कों ने तो नाइंसाफ़ी की ही, हमारे मुल्क के अन्दर भी उनकें साथ बहुत नाइंसाफी हुई । ग्राज हम वह नाइसाफी दूर कर रहे हैं। नौजवान तबकों के सामने, हिन्दुस्तान के रेवोल्यूशनरी लोगों के सामने ग्रगर कोई ग्रादर्श रखना है ती इसी महान नेता का म्रादर्श रखना है। उनका सबक सब के सामने रखना चाहिए, तभी हम इस ग्राजादी को बरकरार रख सकेंगे ग्रीर सही मानों में सोशलिज्म यहां ला सकेंने ग्रीर तभी राष्ट्रीय. ा का जो ग्रादर्भ उनका था उस की ग्रमल में ला सकेंगे। इस लिहाज से समर गुहा साहब ने जो रेजोल्यूशन रखा है उस की मैं पूरी ताईद करता है ग्रीर हुकूमत से गुजारिश करती हूं कि इस रेजोल्यूशन को वह मान्य कर लें ग्रीर उसको श्रमल में लॉने के लिए कोशिश करें। श्रंत

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में नेताजी को जब क्रान्ति कह कर के मैं समाप्त करता हू।

Setting up of

MR. CHAIRMAN: Saugata Roy. The Minister. Absent.

SHRI SAMAR GUHA (Contai): I again propose that the time be extended.

MR. CHAIRMAN: Let me proceed in my own way.

SHRI SAMAR GUHA: I do not understand. How do you deny it?

MR. CHAIRMAN: Will you please take your seat?

SHRI SAMAR GUHA: It is within my rights. I can propose. The House can reject.

MR. CHAIRMAN: If necessary, we will take it up later.

SHRI SAMAR GUHA: Other Mem\_ bers are willing to participate.

MR. CHAIRMAN: There is other Member. All Members who have given their names have called.

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUN-DER): I am in full agreement with the spirit behind the resolution which has been moved by our respected hon. Member, Shri Samar Guha. cannot be two opinions about the perpetuation of the great contribution that Netaji Subhash Chandra Bose has made not only for the freedom of India, but for the freedom of downtrodden people of the world.

Netaji Subhash Chandra Bose was a leading revolutionary of our country, and I should add he was one of the greatst revolutionaries of whole world of all times. I am particularly proud of the fact that since my childhood till he left this country, I had the privilege of coming

personal contact with him, and late, lamented father, Nirmal Chandra Chunder, had been working with him and his brother, Shri Sarat Chandra Bose. So, on many occasions. Netaji Subhash Chandra Bose used to come to our house, and we thrilled by his company.

It may not be interpreted that am opposed to the spirit behind this resolution which has been moved by Samar Babu here before this august House, but I am requesting him toconsider the modality, how we can implement this resolution on behalf of the Government.

You are aware that under Constitution, we have several institutions called 'institutions of national importance". Although Samar Babu has said that an institute of all-India importance should be set up, I should think that perhaps he has in view some institution of national importance. Under item 62, 63, 64 and 67 of the Union List of the Seventh Schedule, such institutions can be set up only by law made by Parliament, Hereis only a resoultion and no law which is proposed by Samar Babu. That is one technical point, but it is a constitutional point also. Therefore. have to consider whether the resolution itself will serve its purpose whether Samar Babu will later bring some law before this House for consideration. Otherwise if it is intended to be an institution of national importance, we cannot have that simply by having a resolution of this

Then again, the point is that the respects Netaii nation whole Subhash Chandra Bose and certainly Government will come forward have any such academy which can be set up on behalf of the nation. But if the responsibility is made over to the Government, then there is a likelihood of this institution being a Government institution and the difficulty will be that under our democratic pat-

[Dr. Pratap Chandra Chunder] tern, there may be certain changes in the Government which is very likely, and in that event the other Government which may come in future might think on a different line. On the other hand, if there is an institution at the national level which is set up by the people, then it will be without any dependence on the Government and as such without control of the Government. Otherwise, the apprehension that I am expressing might come to pass and ultimately, the whole purpose of :samar Babu might be defeated. most respectfully request him to consider that aspect also.

I would point out that there already an institution in existence in Calcutta with which Samar Babu is connected and on the last occasion, he has referred to that institution, that is, Netaji Research Bureau. week, when I visited Calcutta I made it a point to visit that institution once more. I visited it on previous occasion also. I find that this institution has gone ahead with its scheme of preserving the memory of this great revolutionary, Netaji Subhas Chandra Bose and also to cover many of the subjects which are now being mooted by the hon. Member, Shri Samar Guha. For instance, in the objects of Netaji Research Bureau, we find study and research about the life activities and teachings of Netaji Subhas Chandra Bose, to collect and preserve all intelligence, documents, manuscripts, etc. I have seen very valuable manuscripts, lists and other papers were preserved there. In some cases, micro-films, photographs and Xerox are prepared and they are suplying this material to other institutions. More than that, this institution also encourages and promotes study of and research of the history of India, her struggle for freedom, leader ship, political institutions, international relations and allied subjects. The hon. Member, Prof. Dilip Chakravarty, has mentioned about international relations. That also comes within the scope of this institution. larly, under other objects we find collection and preservation of all intelligence, documents, manuscripts, books, etc. relating generally to the history of India particularly to her struggle for freedom. By and large, that institution covers all that has been placed here by Samar Babu.

Before coming to the study advance military science as he has indicated. I think it is posible avoid duplication by strengthening this institution through appropriate help on the part of the Government. I tell you that this institution has already approached us for providing grants for bringing out complete collected works of Netaji Subhas Chandra Bose and this representation is under active consideration. Then again, this institution also proposes to set up a centre in Delhi so that in the capital of India the works of Netaji Subhas Chandra Bose may be highlighted and it may draw the attention of foreign countries through their embassies in the capital and also of States of this country. We are also actively considering the proposal and I have requested them to send me complete proposal in this behalf. It is not difficult to help this institution if they bring the proposal of a constructive nature. In fact, we have been advised that in the past, this institution has received Government grants. I understand Samar Babu has mentioned on the last occasion that already Rs. 2.30 lakhs has been paid to this institution. But from my notes, it appears that since 1971-72, more than Rs. 4.5 lakhs have already been paid on different heads like repairs, library books, interior decoration, etc.

This is a composite institution where a large number of people assemble almost every week or special occasions. So, I would respectfully submit that Prof. might consider whether it will worthwhile to have a Government

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institution and secondly, whether there is any necessity for duplicating the institution of this type.

We find in connection with many other leaders of the country that sometimes a large number of institutions are set up but they are not properly looked after. The result is that the real purpose for which these insituations are set up are not pursued. There is a lot of unnecessary expenses. In this connection, I would submit that we might consider and the Government might be in a position to help the Netaji Research Bureau if it sets up one centre New Delhi and certainly, we would give the highest consideration for any representation that they would make.

About the study of advance military science. I would like to say that already there are several universities which are offering advance military science studies, for instance, Meerut, Punjabi, Andhra, Kanpur, Poona, Gorakhpur, Jiwaji, Allahabad, Kerala and Madras. So, 10 universities are actually offering courses in advance military science. I do not think any useful purpose will be served at present by adding one more such institution.

I understand, there was an amendment moved by Dr. Ramji Singh about re-naming the National Defence Academy, Dehra Dun as Netaji National Defence Academy. This matter has been considered by the House from time to time in the past. But the Ministry of Defence has considered this aspect before and, in view of the traditional sentiments attached to the present name of the Academy, since its very inception, it is not considered desirable to change the name of the national Defence Academy. Anyway, these are some of the institutions which are actually teaching defence and military science. I submit that further useful purpose will not be served if anyother Academy is set up for the very same purpose.

Again, we have other big projects to carry out research in Indian freedom movement. We have the Indian Council of Historical Research which is working hand in hand with National Archives and the National Archives have collected several thousand detailed information, books, papers and pamphlets which have a bearing on the study of Indian freedom movement. The Council of Hatorical Research is going to be constituted soon. A new Chairman has been appointed and very soon, the entire Council will be reconstituted. The work that they have already done and the labour that they have already put in will fructify after the new Council resumes its activities in the matter of study of history of freedom movement and also in carrying out the research and brining out books in that behalf.

I can add that the Calcutta University also has approached the University Grants Commission for setting up a professorship for philosophy named after Netaji Subhas Chandra Bose and the UGC is actively considering this aspect also. So, efforfts are being made at the instance of the Government and other governmental agencies to help perpetuate the memory of Netaji Subhash Chandra Bose ....

SHRI SAMAR GUHA: Not memory.

DR. PRATAP CHANDRA CHUN-DER: Anyway I correct myself, to continue the great work that he has done, if Prof. Guha objects to that word.

I may also add that there is the Netaji Subhash Chandra Bose Institute of Sports at Patiala which has branch at Bangalore. That is the most important training institution sports in all its aspects. And this is what we are doing. So, while I agree with the spirit behind Mr. Samer Guh's proposal, I request him to consider the

## [Dr. Pratap Chandra Chunder]

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modality of it because of some constitutional difficulties and also political difficulties which may crop up later on. This is what I want to say.

MR. CHAIRMAN: Before I call Prof. Samar Guha to reply the Health Minister is here and he wants to make a statement with the permission of the House. I am going to ask him to make a statement now.

SHRI SAUGATA ROY (Barrack-pore): Will you please allow me?

MR. CHAIRMAN: No, I had called you. You were absent. I am not going to call you again.

SHRI SAUGATA ROY: Since the Minister has spoken, it does not make any difference. Today is a Private Member's day. A private Member may make his submission at any time.

स्वास्थय ग्रौर परिवार कल्याण मंत्री भ (श्री राजनारायण): समापित महोदय, मैं निम्नलिखित दक्तव्य लोक सभा में मैडिकल कालैज के इन्टर्नीज की मांगों के सम्बन्ध में देना चहिता हूं। कृत्या ग्राज्ञा प्रदान करें

SHRI SAMAR GUHA: This is not the practice. How do you allow him?

श्री राज नारायण: माननीय सदस्यगण को ज्ञात हैं कि 17 श्रप्रैल, 1978 से (स्यवधान)

SHRI SAUGATA ROY: If you are making an exception in the case of Health Minister, you make an exception in my case also.

MR. CHAIRMAN: These two things are not on par.

SHRI SAMAR GUHA: This is not the way of doing it. Show me the rule. How can you do it just by showing your hand. This is not the way. Please showing me the rule. I protest against it. You cannot do it without the permission of the House. I am on a point of order.

SHRI SAUGATA ROY: You should not show your hand in that way. You cannot show your hand in that way.

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MR. CHAIRMAN: I am not showing any hand.

SHRI SAUGATA ROY: You are showing your hand in that way. I take a serious objection to it. You may or may not allow a person to speak, but you should not show your hand like that. You can ring the bell.

SHRI SAMAR GUHA: In the middle of the debate, you cannot allow the Minister to intervene and introduce a different subject; and it has to be done, you have to waive the rule and then seek the permission of the House. If the House permits, then in that circumstance, the hon. Minister can make a statement. Otherwise not. But, unfortunately, you have not sought the permission of the House whether the hon. Minister can make a statement.

MR. CHAIRMAN: I have heard your point of order. I did say: with the permission of the House. But if you want me to ask formally, I will ask for it. Does the House agree that the hon. Health Minister may make a statement?

SEVERAL HON. MEMBERS: Yes.

MR. CHAIRMAN: Anyone opposed? No one opposed the motion. The hon. Minister.

SHRI SAUGATA ROY: There cannot be any motion from the Chair. If the rules are to be waived, then under rule 388 somebody has to make a proper motion and only that motion can be put to the vote of the House. The Chair cannot put a motion.

MR. CHAIRMAN: I have asked for permission. of the House.

SHRI SAMAR GUHA: Somebody should move a motion.

AN HON. MEMBER: They have moved it.

SHRI-SAUGATA ROY: How can the Chair justify it?

SHRI RAJ NARAIN: The residuary power with the Chair is always there.

MR. CHAIRMAN: The hon. the Health Minister.

16.24 hrs.

STATEMENT RE. DEMANDS OF MEDICAL STUDENTS OF DELHI

स्वास्थ्य और परिवार कल्याण मंत्री राज नारायण) ः सभापति महोदय, माननीय सदस्यगण को ज्ञात है कि 17 प्रत्रैल, 1978 से दिल्ली मैडिकल कालेजों के विद्यार्थी हडताल पर हैं। उसी दिन से वह मेरे घर के सामने भी धरना दिये हए हैं। मैंने मंत्रालय के सचिव से कहा था कि वह विद्यार्थियों के प्रति-निधियों से मिलें भीर उनकी मांगों के बारे में उनसे सहानभृतिपूर्वक विदार विनिमय करें । स्वास्थ्य सिवव तथा मंत्रात्य के प्रन्य वरिष्ठ ग्रश्चिकारी विद्यार्थियों के प्रतिनिधियों से मिने किन्तु उन के हर संभव प्रयास करने के बावजद भी विद्यार्थी ग्रनकी जिद्द पर ग्रहे रहे। तत्पश्चात मैं भी उनके कुछ प्रतिनिधियों से अनेक बार मिला, लेकिन उनके रवैये से लगा कि वह भानी हर मांग पूरी कराये बगैर किसी प्रकार का समझीता नहीं चाहते हैं। इन मांगों के बारे में तरह तरह की बातें भखवारों में निकल रही हैं, भीर यह भी कहा गया है कि कुछ मस्पतालों के रेजिडेंट डाक्टर भी 1 मई से दो दिन के लिए सहानुभूति में हड़तास करेंगे । मैं माननीय सदस्य-गणों को बतला देना चाहता हं कि ये मांगें क्या हैं भौर उन को पूरा करने के लिए हम क्या करने को तैयार हैं। हमारा यह इष्टिकोण रहा है कि जो भी उचित मार्गे हों, उन को स्वीकार कर लिया जाये.

लेकिन कुछ मांगें ऐक्कि हैं, जिक को मानना मेडिकलः एजूकेशक की सारी व्यवस्या को मस्त्रव्यस्त करे केता होता:।

स्टाइपेंड के विषय में विद्यावियों का कहना हैं कि यह 350 हमये मासिक से बड़ा कर 500 हमये प्रतिमास कर दिया जाना चाहिए। वे ज्याचा इसलिए भी कह रहे हैं, क्योंकि पंजाब ग्रीर हरियाणा के हाल में स्टाइपेंड को 450 रुपये प्रतिमास कर दिया है और उत्तर प्रदेश में भी 400 रुपये हो गया है। मैं भी इस विचार का हूं कि स्टाइपेंड 450 रुपये तक बढ़ाना चाहिए ग्रीर मुझे विश्वान है कि इस के बढ़ाने में मैं सफल हो जाऊंग । किन्तु यह तंभी लागू करना सरल होगा, जब ये हड़ताल इत्यांच समाज्य कर के विद्यार्थी ग्रंपनी चढ़ाई फिर से ग्रंपरम्थ कर दें।

इस सम्बन्ध में यह भी बललाना ६/ट
एयक है कि पहले क्खाफियों को केवल

225 रुपये जिल्लो थे, जो कड़ा कर 275

रुपये किये गये और 1974 की जूनियर

डाक्टरों की हड़ताल के बाद 350 रुपये कर

दिये गये। यह भी माननीय सदस्यवण

ध्यान रखें कि कई राज्यों में, और विशेष कर

दिश्रणी राज्यों में, इनटर्नीज को किसी

प्रकार का स्टाइपेंड नहीं क्बा जाता है।

फिर भी, जैसा कि मैने वहन है, मैं इन्टर्न
क्षिप स्टाइनेंड को बढ़ाने को तैयार ह,

हलांकि वे लोग केवल विद्यार्थी हैं और

किसी प्रकार के सरकारी कर्म च। र नहीं है।

दूसरी मांग यह है कि इनटर्नशिप के दौरान सिक लीव और वर्गर वेतन की छुट्टी का प्रावधान होना चाहिए। इस मांग से भी मुझे सहानुभृति है और इस बारे में मेंडिकल काउंसिल आफ इंडिया को लिखा गया है। इसके बारे में कुछ न कुछ इन्तजाम जरूर हो आयेगा।